

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-123(PB)/2017

IN THE MATTER OF:

Bank of Baroda

.....Petitioner

v.

Amrapali Infrastructure Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 7

Order delivered on 11.7.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

For the RP

: Mr. Yatin Sachdeva, Advocate
: Mr. Sameer Rastogi, Advocate

For the Respondent

: Mr. Alok Kumar Aggarwal, Advocate
: Mr. Apoorv Rastogi, Advocate
: Ms. Rati Tandon, Advocate

ORDER

For order, see C.P. No(IB)-90(PB)/2017